

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 70
TO BE ANSWERED ON 29.11.2021

Ban on Diesel and Petrol Vehicles

70. SHRI DILESHWAR KAMAIT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is planning to ban diesel and petrol vehicles in the cities like Delhi, Gurugram, Noida, Mumbai in view of the increasing pollution in the country;
- (b) if so, the details thereof; and
- (c) the scheme being prepared by the Government to check pollution in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b):

Hon'ble Supreme Court vide its order dated October 29, 2018 has directed that all 10-year-old diesel vehicles and all 15-year-old petrol vehicles shall not ply in Delhi and NCR. Commission for Air Quality Management in NCR and Adjoining Area has directed to NCR states and Government of NCT Delhi to ensure that no vehicles of more than 10 years and 15 years using diesel and petrol respectively are found plying on road.

In view of the increasing pollution in the country, the Government is planning to shift to green mobility. Ministry of Heavy Industries is promoting electric vehicles through Faster Adoption and Manufacturing of Electric Vehicles (FAME)-2 scheme. The scheme was approved with an outlay of Rs. 10,000 Crore for a period of 3 years commencing from 1st April 2019. The Phase 2 aims to support, through subsidies, approximately 7090 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers.

(c)

The Government of India has taken following measures to check vehicular pollution in the Country:

- a) Supply of BS VI fuel has been mandated in the country from April 01, 2020.
- b) Implementation of BS VI emission norms have been mandated for all vehicles registered in the country from April 01, 2020. Ethanol blending in petrol has been mandated by Ministry of Petroleum and Natural Gas.
- c) Network of Metro rails for public transport are enhanced and more cities are covered.
- d) Development of Expressway and Highways are also reducing the fuel consumption and pollution.
- e) Introduction of cleaner/alternate fuels like CNG, LPG.

- f) A new initiative, “Sustainable Alternative Towards Affordable Transportation (SATAT), is launched to set up 5000 Compressed Bio-Gas (CBG) production plants and make CBG available in the market for use in automotive fuels.
- g) Vehicle Scrapping Policy includes a system of incentives/dis-incentives for creation of an ecosystem to phase out older, unfit polluting vehicles. In order to enforce provisions of the policy, rules have been issued/amended under the Motor Vehicles Act, 1988.
